

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) Nos. 185-186 of 2018

IN THE MATTER OF:

Anil Chandanmal Singhvi

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant : Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Noor Dhillon, Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

Respondents: Ms. Pinky Anand A.S.G., Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan V.S. Papta, Mr. Nagachandran (Deputy Director-MCA), Mrs. K. Latha Parimala Joint Director MCA.

WITH

Company Appeal (AT) Nos. 187-188 of 2018

IN THE MATTER OF:

Devendra Kuamr Agrawal

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant : Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Noor Dhillon, Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

Contd../-

WITH

Company Appeal (AT) Nos. 189-190 of 2018

IN THE MATTER OF:

Sunil Hasmukhlal Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant : Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Noor Dhillon, Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

WITH

Company Appeal (AT) No. 192 of 2018

IN THE MATTER OF:

Union of India, MCA

...Appellant

Versus

63 Moons Technologies Ltd. & Ors.

...Respondents

Present:

Appellant :

Respondents: Mr. S.N. Mookherjee, Mr. Sudipto Sarkar, Mr. Salman Khursid Senior Advocates with

Mr. Abhijeet Sinha, Mr. Arvind Lakhutia, Mr. Noor Dhillon, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Prateek Gupta, Mr. Madhur Mahajan Advocates.

With

Company Appeal (AT) Nos. 196-197 of 2018

IN THE MATTER OF:

Jigish Shantilal Sonagara

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant :

Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani,Ms. Priyanka Vora,Mr. Noor Dhillon,Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

With

Company Appeal (AT) Nos. 198-199 of 2018

IN THE MATTER OF:

Berjis Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant :

Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani,Ms. Priyanka Vora,Mr. Noor Dhillon,Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

With

Company Appeal (AT) Nos. 200-201 of 2018

IN THE MATTER OF:

NishaDutt

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant :

Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Noor Dhillon, Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

With

Company Appeal (AT) Nos. 202-203 of 2018

IN THE MATTER OF:

Prashant Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant :

Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Noor Dhillon, Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

With

Company Appeal (AT) Nos. 204-205 of 2018

IN THE MATTER OF:

Manjay Prakash Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant :

Mr. Salman khursid Senior Advocate, Ms. Misha Rohtgi, Ms. Sanchita Ain, Mr. Zafar Khursid Advocates

With
Company Appeal (AT) Nos. 206-207 of 2018

IN THE MATTER OF:

Diwang Sunderraj Neralla

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant : Mr. Salman khursid Senior Advocate, Ms. Misha Rohtgi, Ms. Sanchita Ain, Mr. Zafar Khursid Advocates

With

Company Appeal (AT) No. 208 of 2018

IN THE MATTER OF:

63 Moons Technologies Ltd.

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant : Mr.S.N. Mookherjee Senior Advocate, Mr. Abhijeet Sinha, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Noor Dhillon, Mr. Prateek Gupta, Mr. Madhur Mahajan, Advocates

With

Company Appeal (AT) No. 209 of 2018

IN THE MATTER OF:

Jignesh Prakash Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

Appellant :Mr. Sudipto Sarkar Senior Advocate, Mr. Noor Dhillon, Mr. Mohit Advani, Ms. Priyanka Vora, Mr. Prateek Gupta, Mr. Madhur Mahajan Advocates

ORDER

17.02.2020 Heard Mr. S.N .Mookherjee, learned Senior Counsel appearing on behalf of the Appellant in Company Appeal (AT) Nos. 185-186,187-188, 189-190, 196-197, 198-199, 200-201, 202-203 & 208 of 2018. Hearing concluded.

Heard Mr. Sudipto Sarkar, learned Senior Counsel appearing on behalf of Appellant in Company Appeal (AT) No. 209 of 2018. Hearing concluded.

Heard Mr. Salman Khursid, learned Senior Counsel appearing on behalf of the Appellant in Company Appeal (AT) Nos. 204-205 of 2018. Hearing concluded.

Post the case for further hearing on **3rd March, 2020**.

Ms. Pinky Anand, learned counsel appearing on behalf of Union of India & Ors. will address this Appellate Tribunal on the next date. It will be followed by other respondent to the appeal preferred by Union of India and the rejoinder, if any, may be submitted by any of the Appellant.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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